

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1812**

TO BE ANSWERED ON THE 10th MARCH, 2021/ 19 PHALGUNA, 1942 (SAKA)

COMMUNAL VIOLENCE IN DELHI

1812. SHRI KUMAR KETKAR:

Will the Minister of Home Affairs be pleased to state:

- (a) whether Government has undertaken any investigations to identify the perpetrators of communal violence in Delhi in February, 2020;**
- (b) if so, the details thereof;**
- (c) if not, the reasons therefor;**
- (d) whether Government intends to investigate some political leaders for communally provocative speeches in the city;**
- (e) if so, the details thereof; and**
- (f) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) to (f) : Delhi Police has informed that in connection with the riots of North-east District of Delhi, total 755 FIRs have been registered, out of which 62 heinous cases are investigated by Special Investigation Teams (SITs) in Crime Branch, one case is investigated by Special Cell to unearth the criminal conspiracy behind the riots and the remaining 692 cases are investigated by North-East District. 1829 persons have been arrested and charge sheets in 353 cases have been submitted in the Ld. Court for trial. Investigation is carried out, in all cases, based on facts and evidence, using the latest scientific techniques, without regard to the affiliation/identity of the alleged individuals.
